

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.106**  
New IA-2005/2021  
IN  
IB-564(ND)/2019

**IN THE MATTER OF:**

M/s. India Factoring and Finance Solutions Pvt. Ltd  
Vs.  
M/s. Globalite Industries Pvt. Ltd.

....**FINANCIAL CREDITOR**

.....**CORPORATE DEBTOR**

**SECTION**  
**U/s 7 of IBC**

**Order delivered on 05.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Prateek Kushwaha, Adv. with Kashi Vishwanathan  
Sivaraman, Liquidator

**ORDER**

**IA-2005/2021:-**

This is the second Progress Report submitted in accordance with Regulation 15 of IBBI (Liquidation Process), Regulations, 2016 by the Liquidator for the period of 1<sup>st</sup> January, 2021 to 31<sup>st</sup> March, 2021. The same is taken on record, subject to just exceptions.

IA stands closed.

— Sd/

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— Sd/

(P.S.N PRASAD)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.106**  
**New IA-103/2021 in**  
IB- 564 (ND)/2019

**IN THE MATTER OF:**

**India Factoring and Finance Solutions**  
Vs.  
**Globalite Industries (P) Ltd**

**...OPERATIONAL CREDITOR**

**..RESPONDENT**

**SECTION :**

**U/s. 7 IBC , 2016**

**Order delivered on 5<sup>th</sup> July, 2021**

**CORAM:**

**SHRI PSN PRASAD,**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Prateek Kushwaha, Adv. with Mr. Kashi Vishwanathan  
Sivaraman, .. for liquidator

for the Respondent/CD :

For the Intervener :

**ORDER**

This Tribunal directs the suspended directors of the Corporate Debtor i.e. the Respondents 4 & 5 to provide the information and contact details of Respondents 1, 2 & 3 along with the Respondents 7, 10, 11 and 13 to 19 as the addresses disclosed are not the correct addresses as per the assertion of the applicant.

Post the matter after 4 weeks.

List on 23.8.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Surjit